NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **24.11.2025** (MONDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM**

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In the Court of Hon'ble Mr. Justice N.Seshasayee, Member (Judicial), Hon'ble Mr. Indevar Pandey , Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 580/2025	RKJ Enterprises Vs S. Sanjeevi	Ms. Jayanthi K Shah	
2.	Comp App (AT) (CH) (Ins) No. 581/2025 For Stay IA No. 1652/2025	Rajalakshmi Varadarajan Liquidator of JKS The Banyaan (P) Ltd. Vs Dinesh Kothari Suspended Director of JKS The Banyaan Pvt Ltd & Anr.	Mr. B Dhanaraj	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
3.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator, Connexions Retail Stores Pvt Ltd Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
4.	Comp App (AT) (CH) (Ins) No. 354/2025 To dispense with IA No. 1066/2025	Next Education India Pvt Ltd Vs K12 Techno service Pvt Ltd	Mr. Vikram P Jain	Mr. A Murali

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
5.	TA (AT) No.188/2021 (Comp App (AT) No. 77/2019)	Dr. Joe Verghese & 2 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors.	Ms. Arthi Fernandes	Mr. AM Sridharan R1 Mr. Saji P John R3 R4 & R6 Mr. Prasad Vijayakumar R5
6.	Comp App (AT) (CH) (Ins) No. 285/2022	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt Ltd	Mr. Edward James	Mr. Perikal K Arjun

7.	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	V Subramanian & Anr. Vs Jegatheesan Muthurajan & 9 Ors WITH	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R8 Ms. K. Subbu Ranga Bharathi-R9 Ms. S Elambharathi R10
8.	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	Vaikundarajan Suba Saranya Vs Jegatheesan Muthurajan & 10 Ors.	Ms. K. Subbu Ranga Bharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R9 Ms. S Elambharathi R11
9.	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors	Ms.Johnsy Greeta	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta-R7 Mr. Kingsly Solomon JR8 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
10.	Comp App (AT) (CH) No.93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors	Mr. J Kingsly Solomon	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta-R7 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
11.	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793 & 795/2022	Sumana Balasamy Kamaraj Vs Jegatheesan Muthurajan & 10 Ors	Ms. S. Elambharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R9 Ms. K. Subbu Ranga Bharathi- R11
12.	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navayuga Engineering Company Ltd. Vs Cobalt Power Pvt Ltd & 8 Ors.	Mr. Vaijayant Paliwal	Mr. Avinash Krishnan Ravi & Mr. Jerin Asher Sojan R2-R5, R7 R8

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in